

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

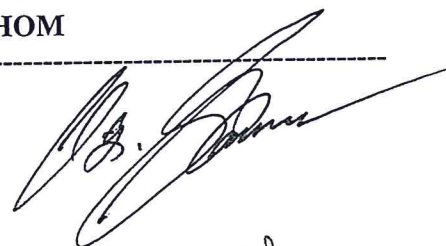
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/697/(IB)/2017
NAME OF THE PETITIONER(S) : STATE BANK OF INDIA
NAME OF THE RESPONDENT(S) : EAST COAST CONSTRUCTIONS & INDUSTRIES LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

M. L. Ganesh

SBI



ANANTH OVERATHIA

Counsel for
Respondent

Anantha

ORDER

Counsel for petitioner/Financial Creditor present. Counsel for respondent present and filed counter. He prayed for time for making submissions stating that the senior counsel could not attend the Tribunal today as he is indisposed. Time is enlarged at request for hearing submissions by both the sides. Put up on 16.02.2018.

-sd/-
(S VIJAYARAGHAVAN)
Member(Technical)

-sd/-
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)